

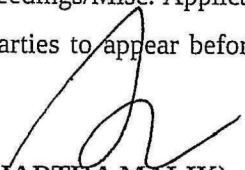
**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI**

CIRCULAR

In pursuance to Delhi High Court Order No. 120/-124/SCMSC/DHC/2023 16-09-2023, 2022 and thereon subsequent endorsement No. 70442-456/Stat./Spl. NI Act/Gaz./2023 dated 19-09-2023, the following cases Under Sec. 138 NI Act (as mentioned in Column B) pending before the Court of Sh. Chandra Bose, Ld. Presiding Officer, Special Court (NI Act), Central District, THC, Delhi, are hereby withdrawn and assigned to the regular Courts (NI Act) (as mentioned in Column A), Central District, Tis Hazari Courts, Delhi, as under:-

| Sl No. | Name of Ld. MMs (NI Act) Column-A | No. of cases assigned Column-B |
|--------|---|---|
| 1 | Ms. Bhujali, MM NI Act-01 | Cases from Sl. No. 1 to 479 of list attached. |
| 3 | Ms. Katyayini Sharma Kandwal, MM NI Act-03 | Cases from Sl. No. 480 to 559 of list attached. |
| 4 | Sh. Arjun Kirar, MM NI Act -04 | Cases from Sl. No. 560 to 775 of list attached. |
| 5 | Ms. Divya Gupta, MM, NI Act -05 | Cases from Sl. No. 776 to 1020 of list attached. |
| 6 | Sh. Visvesh, MM NI Act-06 | Cases from Sl. No. 1021 to 1358 of list attached. |


Note : The Ahlmad of transferor Court will send the files/record/proceedings/Misc. Applications etc. immediately to the assignee Courts with the instructions to the parties to appear before the assignee Court.


(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.
Dated: 20-09-2023

No. 9099-9119.....CMM/Central/2023

Copy forwarded for information & necessary action to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi).
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Addl. Chief Metropolitan Magistrates, Central, District, Delhi
04. The Principal Magistrate, Juvenile Justice Board-I,II& III Delhi/New Delhi
05. The Metropolitan Magistrates, Central District, THC, Delhi.
06. The Metropolitan Magistrates, Railway Court, Delhi.
07. The Director of Prosecution, Delhi.
08. The Secretary, Bar Association, THC, KKD, PHC, Rohini, Dwarka & Saket Courts, Delhi.
09. The Care Taking Branch, Central District, Tis Hazari Courts, Delhi.
10. Sh. Jaiveer Singh, Ahlmad to the Court of Spl. NI Act, Central District, THC, Delhi.
11. For uploading on Centralized Web-Site through LAYER
12. Reader to undersigned.
13. The Office file


(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.